

Annexure-7														
Name of the corporate debtor: Iceberg Aqua Private Limited				Date of commencement of CIRP:30.10.2023				List of creditors as on:05.04.2024						
Operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Employees State Insurance Corporation	23.11.2023	14,55,589.00	36,319.00	OC (Statutory)	0	0	NO	0.16%	0	0	14,19,270.00	-	
2	Employee's Provident Fund Regional Office, Rohtak	07.02.2024	45,336.00	40,971.00	OC (Statutory)	0	0	NO	0.18%	0	0	4,365.00	-	
TOTAL			15,00,925.00	77,290.00		-			0.34%	-	-	14,23,635.00	-	